

(b) and (c) RITES' activities in foreign countries are continuing unabated. As many as nine fresh contracts had been secured abroad over the last one year. This is a continuing process. The performance of RITES is kept under constant review.

*Petroleum products*  
**Adulteration of Petrol in Madhya Pradesh**

4382. SHRI RAMESHWAR PATIDAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of times checking of petrol and diesel pumps in Madhya Pradesh was carried out and the number of petrol pumps from where samples were collected; and

(b) the number of licences cancelled after they were found guilty of adulteration of petrol?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) During the period July, 1989 to June, 1990, 3443 inspections of retail outlets in Madhya Pradesh were carried out and 184 samples were drawn.

(b) Dealership of one retail outlet was terminated for adulteration of diesel.

**LPG Agencies in Tribal Districts of Madhya Pradesh**

4383. SHRI SURAJBHANU SOLANKI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to allot L.P.G. agencies in Adivasi districts of Madhya Pradesh on priority basis in view of the large scale cutting of trees for firewood; and

(b) if so, when and how the distributors for these areas are likely to be appointed?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to

(b) The Oil Selection Boards have been requested to accord top priority in the selection of candidates for Scheduled Castes and Scheduled Tribes category of distributorships particularly in the ecologically fragile areas. However, in view of the various steps However, in view of the various steps table candidates by the Oil Selection Boards, it is difficult to indicate when these distributors are likely to be appointed.

[English]

220

**Accident near Shankerpally Railway Station**

4384. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether a major accident occurred near Shankerpally Railway Station in South Central Railway recently;

(b) if so, the findings of the Enquiry Commission as to the causes of accident; and

(c) action taken on the findings?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) and (c) As per preliminary report of the Commissioner of Railway Safety, South Central Circle, the accident occurred due to failure of railway staff. However, individual staff responsibility has not been pinpointed in the report.

**Allotment of Stalls at Railway Stations in Delhi**

4385. SHRI RAJ MANGAL MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry have imposed ban on providing/sanction of additional stalls and trollies at New Delhi, Delhi and Nizamuddin stations to avoid congestion on the platforms;

(b) if so, whether many stalls have been provided at New Delhi station, after the enforcement of the ban; and